

(c) Nil.

**Shri Dabhi:** May I know the reason for the failure of the talks?

**The Minister of Food and Agriculture (Shri Kidwai):** Pakistan thought that the terms that we offered were too favourable to us.

#### FORD FOUNDATION GIFT

\*1073. **Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) how many Pilot Development Projects Extension Wings and Extension Training Centres have been opened up to date with Ford Foundation gift;

(b) the amount promised by the Ford Foundation and the amount received so far;

(c) how the allocations to different schemes are being made; and

(d) the amount received by individual schemes and spent so far (scheme-wise)?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) (i) Pilot Development Projects—15.

(ii) Extension Wings to Agricultural Colleges—3.

(iii) Extension Training Centres—34.

(b) (i) Amount promised by the Ford Foundation—Rs. 1,68,03,662.

(ii) Amount received so far—Rs. 73,91,440.

(c) and (d). Allocations to the different projects are based on accepted formulæ: in some cases the Ford Foundation meets the entire expenditure and in others the expenditure is shared among the Ford Foundation, the Government of India and the State Governments on a sliding scale basis, the State Governments assuming full responsibility after a specified period. The expenditure incurred on each scheme is booked through the Accountant General concerned and up-to-date information is not therefore available.

**Shri S. C. Samanta:** May I know how the amount received has been deposited with the persons concerned and who keeps the accounts and the money?

**Dr. P. S. Deshmukh:** I would like to have notice to give all these details as to how the money is deposited, how it is issued, etc.

**Shri B. K. Das:** May I know whether the amount mentioned by the hon. Minister in reply to part (b) of the question included any amount which was agreed upon under the last Ford Foundation agreement?

**Dr. P. S. Deshmukh:** This is under the specific agreement which we have entered into. I do not know which last agreement the hon. Member is referring to.

**Shri B. K. Das:** There were two agreements separately. What was the original amount and what was the amount agreed to later?

**Mr. Deputy-Speaker:** Are there two agreements?

**Dr. P. S. Deshmukh:** I would like to have notice of the question.

सरदार ए० एस० सहगल: क्या मन्त्री महोदय बतलायेंगे कि किनकिन प्रकार में पाइलट डेवलपमेंट प्रोजेक्ट स्कीम चल रही हैं!

**Dr. P. S. Deshmukh:** Fifteen development projects have been opened, one each in the States of Assam, PEPSU, Hyderabad, West Bengal, Madhya Pradesh, Himachal Pradesh.....

**Mr. Deputy-Speaker:** All that need not be read.

**Dr. P. S. Deshmukh:** Madhya Pradesh is there.

**Shri Heda:** The hon. Minister said that in some cases the expenditure is shared by the Union Government and the State Governments. What are those cases? What is the proportion of the expenditure that has been shared by these two Governments?

**Mr. Deputy-Speaker:** It is a sliding scale, he says.

**Dr. P. S. Deshmukh:** Yes, Sir. The whole expenditure for the first year is met by the Ford Foundation. In the next year, the Government of India and the States and the T.C.A. meet a portion. Later on, after 3 years, it is to be shared by the Government of India and the States. After a time the States alone have to bear the whole expenditure.

**Mr. Deputy-Speaker:** In all such cases, may I suggest, where hon. Members are anxious about the details which cannot be given on the floor of the House for want of time, if the Government sees no objection, a copy may be placed in the Library.

**Dr. P. S. Deshmukh:** This has been placed on the Table already.

**Prof. D. C. Sharma:** May I know how these development projects and Extension training centres are administered: whether they are administered jointly by Indians and foreigners or only by Indians?

**Dr. P. S. Deshmukh:** With regard to none of these items have foreigners anything to do except to work as experts wherever we have them. They are completely under the administrative control of the Government of India and the States.

**Shri Nanadas:** May I know on what basis these training centres and project extension wings are selected?

**Dr. P. S. Deshmukh:** By negotiation with the State Governments.

**Shri Nanadas:** May I know whether any of the training centres are working in Andhra?

**Dr. P. S. Deshmukh:** The Andhra State did not exist and is yet to come into being.

**Shri Punnoose:** May I know the number of foreign experts working under this scheme?

**Dr. P. S. Deshmukh:** I would like to have notice.

**Shri Sinhasan Singh:** May I know how long these foreign experts will be retained in India?

**Dr. P. S. Deshmukh:** In every case, there is a specific condition and a specific agreement. Some are here only for 6 months; some for one year. I do not think, in any case, we have experts for more than 3 years.

**Mr. Deputy-Speaker:** Yes; Mr. Samanta; next question.

**Shri S. C. Samanta:** I want to put a Supplementary. May I know....

**Mr. Deputy-Speaker:** He has another question, which I am calling.

#### J. J. COMMITTEE REPORT

\*1074. **Shri S. C. Samanta:** (a) Will the Minister of Communications be pleased to state the recommendations of the J. J. Committee on the formula for determining the Telegraph share of cost of combined offices?

(b) Have those recommendations been examined?

(c) If, so, what is the decision thereon?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The J. J. Committee have recommended that in view of the fact that in recent years cost of service in combined offices had increased considerably due to the enhancement of Dearness Allowance etc. and revision of scales of pay, the existing formula for determining the telegraph share of cost of combined offices, which was framed in 1937-38, may be revised on certain lines indicated by the Committee.

(b) The recommendations are being examined and no decision has been taken so far.

(c) Does not arise.

**Shri S. C. Samanta:** May I know whether this Committee considered about the renewal of the reservation fund which may be added to more and more?